

National Company Law Tribunal

Allahabad Bench

CP NO.88/ND/2013

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.03.2017

NAME OF THE COMPANY: Sudhir Mahajan vs. B.D. Mahajan & sons pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/S Sec.397/398 of the companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Zain Abbas	Adv	Pet	Zain Abbas
<u>2.</u>	Saurabh Srivastava	Adv	Pet .	Saurabh Srivastava

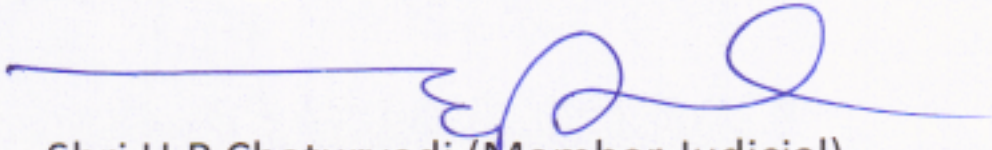
Order dated 08.03.2017

CP NO 88/ND/2013 M/s. Sudhir Mahajan vs. B.D.Mahajan and Sons Pvt. Ltd

Dated 08.03.2017

The parties are represented by their respective counsel respondent counsel files reply to company application a copy of same to be served to the applicant. The case is now fixed today for hearing on company application. Meanwhile if applicant wants to file a rejoinder they are at liberty to do so. An Advance copy to be served to the opposite party. The matter be listed on 05.04.2017.

Date-08.03.2017


Shri H.P Chaturvedi (Member Judicial)